

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.4557
TO BE ANSWERED ON 30.03.2022**

CONSTRUCTION OF ROBS/RUBS

**4557. DR. KRISHNA PAL SINGH YADAV:
SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI RAJENDRA DHEDYA GAVIT:
DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRIMATI APARUPA PODDAR:
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the construction work of many ROBs/ RUBs are pending in Maharashtra, West Bengal and Madhya Pradesh;**
- (b) if so, the route/location-wise details of these pending railway works;**
- (c) the main reasons for delay in completing the above works; and**
- (d) the time by which the aforesaid pending railway works are likely to be completed, route-wise?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): The details of sanctioned Road over Bridges (ROBs) and Road under Bridges (RUBs) in the State of Maharashtra, West Bengal

and Madhya Pradesh are as under:

State	ROB	RUB
Maharashtra	156	244
West Bengal	94	100
Madhya Pradesh	107	176

These sanctioned works are at various stages of planning, design and development in consultation with State Government.

Generally, there is no problem of construction of ROBs/ RUBs in Railway portion. However, the problem is faced in construction of approaches because of many factors such as fixing the alignment of approaches, land acquisition, removal of encroachments, finalization of General Arrangement Drawing (GAD), acceptance and sanction of estimate, allocation of requisite funds and decided the executing agency in State portion by State Government etc. Therefore, it is not feasible to fix definite timelines for completion of these ROB/RUBs.
